

15

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No.1179/96

Date of Order: 7.10.96

BETWEEN:

- 1. R.Ram Reddy
- 2. K.Thitupathi
- 3. S.Srinivas Reddy
- 4. A.Rajaiah
- 5. M.Veera Reddy
- 6. M.Anjaiah
- 7. G.Krishna Murthy .. Applicants.

AND

- 1. The Telecom District Manager, Karimnagar.
- 2. The Chief General Manager, Telecom, A.P.Circle, Hyderabad.
- 3. The Chairman, Telecom Commission, New Delhi.
- 4. The Director-General, Telecom, New Delhi. .. Respondents.

Counsel for the Applicants .. Mr.Ch.Jagannatha Rao  
 Counsel for the Respondents .. Mr.N.R.Devraj

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

J U D G E M E N T

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

Heard Mr. K.Venkateswara Rao for Mr.Ch.Jagannatha Rao, learned counsel for the applicant and Mr.W.Satyanarayana for Mr. N.R.Devraj, learned standing counsel for the respondents.

2. This OA is filed for setting aside the letter No.7-27/94/NCG, dated 11.7.86 issued by the DOT which was communicated

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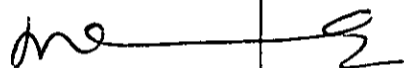
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by the Chief General Manager by letter No. TA/STD/16-1/SAT OA/Rlgs/11, dated 5.8.96 whereby a combined seniority list of the candidates appeared for the main screening test and supplementary screening test in 1994 and 1996 respectively, *was issued*

3. The learned counsel for the applicant now submits that the circular dated 11.7.96 referred to above has been withdrawn by DOT vide circular No. 7-27/94-NCG, dated 9.9.96.

4. In view of the above the OA has become infructuous. Hence the OA is dismissed as infructuous. However, the applicant is permitted to file a fresh OA in case the circular dated 11.7.96 is revised later.

5. No costs.



( R. RANGARAJAN )  
Member (Adm.)

Dated: 7th October, 1996

(Dictated in Open Court)

*File by 10/10/96*  
*Dy. Registrar (S)*

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Copy to:-

1. The Telecom District Manager, Karimnagar.
2. The Chief General Manager, Telecom, A.P.Circle, Hyd.
3. The Chairman, Telecom Commission, New Delhi.
4. The Director General, Telecom, New Delhi.
5. One copy to Sri. Ch. Jagannatha Rao, advocate, CAT, Hyd.
6. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
7. One copy to Library, CAT, Hyd.
8. One spare copy.

Rsm/-

28/10/96 M-1179/96

Typed By  
Compared by

Checked By  
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED: 7/10/96

ORDER/JUDGEMENT  
R.A./C.P./M.A. NO.

in  
O.A. NO. 1179/96

- ~~ADMITTED AND INTERIM DIRECTIONS ISSUED~~
- ~~ALLOWED~~
- ~~DISPOSED OF WITH DIRECTIONS~~
- ~~DISMISSED~~
- ~~DISMISSED AS WITHDRAWN~~
- ~~ORDERED/REJECTED~~
- ~~NO ORDER AS TO COSTS.~~

YLKR

II COURT

No Spare Copy

केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
दस्तावेज/DESPATCH  
28 OCT 1996  
हैदराबाद बेंच  
HYDERABAD BENCH